

Expansion & Modification of Terminal Building at Jaipur, Jodhpur, Jaisalmer and Udaipur airports.

- Construction of Technical Block cum Control Tower and Boundary wall at Jaipur and Kota airports.

Extension of runway at Jaipur and Udaipur.

Acquisition of land for extension of runway at Udaipur airport.

- Installation of Low Power Distance Measuring Equipment (DME) at Jaipur and Udaipur airports; High Power DME at Jodhpur and Udaipur airports; Multi voice Logging Recorder (MVL R) at Jaipur; Instrument Landing System (ILS) at Udaipur.

No specific allocation of funds has been done in the 8th Plan by the Union Government to the Airports Authority of India for these works.

[English]

Development in Madhya Pradesh

981. SHRI KHELAN RAM JANGDE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state the details of the schemes implemented for the development of Civil Aviation in Madhya Pradesh during the Seventh Five Year Plan?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : During the Seventh Five Year plan period, the Airports Authority of India has implemented the following schemes in the airports of Madhya Pradesh:

- extension and strengthening of runway and associated pavements at Bhopal, Indore, Khajuraho and Satna.
- installation of Non Directional Beacon (NDB) at Bhopal, Jabalpur, Indore, Rajpur and Sihora; High Frequency Single Side Band Trans Receiver (HF SSB Tx/RX) at Bhopal and Jabalpur; Very High Frequency Omni Range (VOR) at Indore; Instrument Landing System (ILS) at Bhopal; Doppler Very High Frequency Omni Range At Khajuraho.

Construction of Terminal Building, residential quarters at Gwalior; Apron and Taxiway at Gwalior and Khajuraho.

[English]

Refinancing by N.A.B.A.R.D.

982. DR. VASANT NIWRUTTI PAWAR: Will the Minister of FINANCE be pleased to state:

(a) the total amount distributed by NABARD for refinancing the cooperatives in the country during 1994 and 1995 separately, state-wise;

(b) the total amount of NABARD outstanding as principal and interest, separately against the cooperatives during the above period; and

(c) the steps proposed to be taken to recover the dues?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) to (c). The information is being collected and, to the extent available, will be laid on the Table of the House.

[Translation]

Rehabilitation of Workers

983. DR. SATYNARAYAN JATIYA : Will the Minister of LABOUR be pleased to state:

(a) the number of workers rendered jobless from the closed industries and undertakings of Government in Madhya Pradesh during each of the last three years and upto January, 1996, industry-wise and undertaking-wise; and

(b) the undertaking-wise details of the workers rehabilitated, so far?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES

(SHRI G. VENKAT SWAMY) : (a) and (b). The information is being collected and will be laid on the Table of the House

[English]

Soil Testing Laboratory Facility of Rubber Board

984. SHRI P.C. THOMAS : Will the Minister of COMMERCE be pleased to state:

(a) whether a Soil Testing Laboratory and other facilities are planned by the Rubber Board in different areas;

(b) whether the Rubber Board has started any unit at Kanjirappally and Kottayam in Kerala; and

(c) if so, the details thereof, area-wise?